

**HIGH COURT OF JAMMU AND KASHMIR**  
(Office of the Registrar General Camp at Jammu)

\*\*\*\*\*

To

All the Principal District Judges of the State.

No: 3-25/camp/GS Dated: 25-07-2018

**Subject: Webcast of inaugural session of conference on 'National Initiative to Reduce Pendency and Delay in Judicial System' at 5:15 P.M on 27<sup>th</sup> July, 2018.**

Sir,

The inaugural session of conference on "National Initiative to Reduce Pendency and Delay in Judicial System" will be transmitted (with audio and video) through internet i.e. webcasting at 5:15 P.M on 27<sup>th</sup> July, 2018. The webcasting will be available at all remote locations including District Courts by accessing internet address <http://webcast.gov.in/scindia/>

In the above context you are advised to give wide publicity to the webcasting of inaugural session of conference to all the concerned and to set up computer with requisite speaker, with prior testing, for using live channels available on <http://webast/gov.in>

Yours faithfully,

(Sanjay Dhar)  
Registrar General

No: 26-27/camp/GS Dated: 26-07-2018

Copy to:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K for information of his Lordship.
2. Sh. Rajesh Kumar Goel, Registrar, Supreme Court of India for information.

Registrar General